

OFFICE OF THE DISTRICT & SESSIONS JUDGE (NORTH-WEST)

ROHINI COURT COMPLEX, DELHI.

CORRIGENDUM

Pursuant to the letter No.-1793 dated 16.11.2018 of Ms. Raj Rani, Ld. ASJ-04 N/W regarding mentioning twice the case bearing "SC No.-655, FIR No.-220/13, P.S.- Begum Pur, titled as State Vs. Rajesh Kumar, fixed for 22.11.2018", at S.N.- 1 & 5 of the cases fixed for Prosecution Evidence in the List- D, this office's Order No. F2(12)/Judl/NW/RC/18/29524-29558 dated 14.11.2018 is modified to the extent that in the said List-D pertaining to the court of Ms. Raj Rani, Ld. ASJ-04 N/W, the detail of the case mentioned at S.N.-1 of the cases fixed for Prosecution Evidence should be read as "SC No.-688, FIR No.-319/09, P.S.- Ashok Vihar, titled as State Vs. Babita, fixed for 17.12.2018" instead of "SC No.-655, FIR No.-220/13, P.S.- Begum Pur, titled as State Vs. Rajesh Kumar, fixed for 22.11.2018".

All other contents of the aforesaid Order shall remain unchanged.



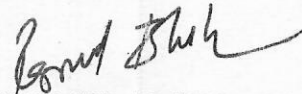
(RAJNISH BHATNAGAR)
DISTRICT & SESSIONS JUDGE (NORTH-WEST)
ROHINI COURT COMPLEX:DELHI.

No.F2(12)/Judl/NW/RC/18 30383 - 30413

Dated Delhi the 19th November, 2018

Copy forwarded for information to:-

1. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Ld. District & Sessions Judge (Headquarters), Delhi.
3. The Ld. District & Sessions Judge North/West/East/New Delhi/South-West/South/North-East/ Shahdara /South East, Delhi.
4. Sh. Ashutosh Kumar, Ld. Spl. Judge CBI-02, Rohini Courts, Delhi.
5. Ms. Raj Rani, Ld. ASJ-04 N/W, Rohini Courts, Delhi.
6. The Hony. Secretary, Bar Association, Tis Hazari/Patiala House/Karkardooma/Dwarka/Saket /Rohini Court, Delhi.
7. The Director of Prosecution, Tis Hazari Courts, Delhi.
8. The Chief Public Prosecutor (North-West & North), Rohini Courts, Delhi.
9. P.S. to the undersigned.
10. The A.O.(J)/Incharge, O/o The CMM N/W, Computer Branch, Filing Section, Rohini Court Complex, Delhi.
11. The In-Charge Web Site Committee (English/Hindi), Tis Hazari Court, Delhi.
12. The APRO, Rohini Court Complex, Delhi.
13. The Record Officer, Rohini Court Complex, Delhi.
14. The Dealing Clerk, Facilitation Centre, Rohini Court Complex, Delhi.



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